

Three Language Formula

1658. SHRIMATI VEENA VERMA:
SHRI RAJNI RANJAN SAHU: Will
the Minister of HUMAN RESOURCE
DEVELOPMENT be pleased to state;

(a) whether it is a fact that under
the three language formula various modes are
adopted, such as by not taking timely action
to make text books of different languages
available for different classes of Secondary
and Senior Secondary students, for
compelling children to study languages of
State Government's choice, rather than
political choice, of the ruling parties in
States, and

(b) if so, what steps are being taken by
Central Government to ensure that the
constitutional guarantee of school children to
study language of their choice is not diluted,
disrupted or violated in the fashion?

THE DEPUTY MINISTER IN THE
MINISTRY OF HUMAN RESOURCE
DEVELOPMENT (DEPTT. OF EDU-
CATION AND DEPTT. OF CULTURE
(KUMARI SELIA): (a) and (b) The
Government of India has all along re-
commended to the State Governments
effective implementation of the Three
Language Formula. School Education is
looked after primarily by the State Gov-
ernments and the role of the Central Gov-
ernment in the matter of implementation of
the Three Language Formula is only
recommendatory. The responsibility

of making available the language textbooks to
be used in the school system of a particular
State rests with the respective State
Government. The over-
whelming majority of the schools of the
country are under the academic and
administrative control of the State Gov-
ernments.

Funds for Professional Education

1659. SHRI KANAKSINH MOHAN-
SINH MANGROLA: Will the Minister of
HUMAN RESOURCE DEVELOPMENT be
pleased to state:

(a) what are the details regarding the funds
allocated for the pro-

fessionalisation of school education dur-
ing the last three years, year-wise; and (b)
what steps have been taken to encourage
professional education in the
country?

THE DEPUTY MINISTER IN THE
MINISTRY OF HUMAN RESOURCE
DEVELOPMENT (DEPTT. OF EDU-
CATION AND DEPTT. OF CULTURE)

(a) Under the Centrally
Sponsored Scheme of Vocationalisa-
tion of Secondary Education, vocational courses are
introduced at plus two level of the school
system (Classes XI and XII). A statement
indicating the grants released to States/UTs
for this programme during the last three
years is issued (see below).

(b) A number of steps have been
taken to encourage professional education in
the country including the following:

(i) A Centrally Sponsored Scheme of
Vocationalisation of Secondary Education
is being implemented at plus two level of
the school system.

(ii) At the undergraduate level, the
University Grants Commission has started
vocational courses in selected universities
and colleges from the academic session
1994-95.

(iii) The All India Council of
technical Education (AICTE) has been
established through an Act of Parliament to
plan and coordinate the development and
qualitative improvement of technical
education at all levels.

Statement

Grants to states/UTs for implementing vocational Education Programme during the last three years.

(Rs. in lakhs)

Sl. No.	Name of State/UTs.	1991-92	1992-93	1993-94
1.	Andhra Pradesh	1010.235	1584.915	640.58
2.	Arunachal Pradesh	6.355
3.	Assam	140.28	100.246	291.54
4.	Bihar	0.75	..	408.81
5.	Goa	49.65	92.562	56.93
6.	Gujarat	879.375	1070.736	781.73
7.	Haryana	155.00	131.44	228.18
8.	Himachal Pradesh	56.858	59.417	..
9.	Jammu & Kashmir	15.80	..	22.55
10.	Karnataka	324.996	727.470	1012.695
11.	Kerala	346.899	410.778	352.40
12.	Madhya Pradesh	3.00
13.	Maharashtra	1230.25	2195.333	2035.74
14.	Manipur	44.00	7.183	7.40
15.	Meghalaya
16.	Mizoram	..	24.883	21.924
17.	Nagaland	1.40
18.	Orissa	..	1.22	650.00
19.	Punjab	222.25	320.62	253.74
20.	Rajasthan	323.56	340.395	385.19
21.	Sikkim	0.044	5.32	7.15
22.	Tamil Nadu	727.90	..	700.16
23.	Tripura	4.13
24.	Uttar Pradesh	99.147	581.39	258.42
25.	West Bengal
26.	Andaman & Nicobar
27.	Chandigarh	20.77	8.65	22.77

1	2	3	4	5
28.	Dadra & Nagar Haveli	5.25	2.79
29.	Daman & Diu	3.09
30.	Delhi	0.30	45.38	105.00
31.	Lakshdweep
32.	Pondicherry	17.44
TOTAL :		5657.419	7714.188	8271.469

Education for disabled children

1660. SHRI BHAGABAN MAJHI.
Will the Minister of HUMAN RE-
SOURCE DEVELOPMENT be pleased to state:

- (a) the approximate number of disabled children in the country;
- (b) whether it is a fact that 90 per cent out of them do not go to school;
- (c) if so, what steps have been taken by Government to provide them proper education; and
- (d) what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE) (Kumari SELJA): (a) and (b) According to information furnished by the National Council of Educational Research & Training (NCERT), the number of handicapped children in the country at present is 10.39 million. The precise percentage of disabled children who do not go to school is not available.

(c) and (d) The Centrally Sponsored Scheme for Integrated Education for the Disabled Children is expected to cover 50,000 disabled children by the end of the 8th Plan. Under this scheme 100 per cent financial assistance is provided to States/Union Territories/ Voluntary, Organisations for creating necessary facilities for disabled children

in common schools and giving various allowances' to the disabled children, for books and stationery, transport, uniform, equipment etc. Special education has been launched as a component in pre-service training of teachers. Under the District Primary Education Programme (DPEP) there is provision for enrolment of disabled children alongwith normal children. The Ministry of Welfare is giving grants-in-aid to 320 organisations for education, training and rehabilitation of disabled children as well as for setting up of special schools for the disabled, State Government/Union Territories are also running special schools for disabled children.

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Literacy rate in Bihar

1661. SHRI JANARDHAN YADAV:
Will the Ministry of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) what progress has been made under literacy programme in the country particularly in Bihar during the last three years.
- (b) what are the details thereof in this respect state-wise.
- (c) whether Bihar has a lower literacy rate among other states; and
- (d) what steps have been taken by Government with regard to reducing illiteracy in the state?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE